



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,19th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE DIVISION BENCH-I AND HONOURABLE  
MR. JUSTICE A.D. CHOUDHURY WILL SIT AFTER  
RISING OF THIS BENCH]**

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<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**ORDERS**

1	Review.Pet./6/2023 B/O, WITH WP(C)/7301/2018 (D/O)	PONJIT DOWARA <b>Versus</b> MANOJ KR. UPADHAYAY AND 14 ORS	MR. S BORTHAKUR MR. J SAIKIA MS. S KAKATI MR. D GOGOI	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
5)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
11)	MR. DITUL DAS	18-01-2023	To	20-01-2023
12)	MR. B BARMAN	17-01-2023	To	20-01-2023



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### DAILY CAUSELIST

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**[ For Thursday,19th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1810/2020 FIXED, WITH PART-III FILE	U.V. ASSETS RECONSTRUCTION COMPANY LTD. <b>Versus</b> THE INSPECTOR GENERAL OF REGISTRATION, ASSAM AND 3 ORS.	MR. B SHARMA MR. H DAS	MR A KALITA (R-5) MR. M MAHANTA (R-5) Mukesh Sharma (R4) SC, REVENUE SC, CENTRAL BANK OF INDIA
2	WA/362/2021 FIXED, CAVT./439/2019	SHRI RAJESH SINHA <b>Versus</b> MS. GAYATRI BHAR AND 9 ORS	MR. K N CHOUDHURY MR. M K CHOUDHURY MR J ABEDIN MR. A BARKATAKI MS. R DEKA MR. J PATOWARY MR P BHARDWAJ MR. M SARMA MR. M SARMA MR. D J DAS	SC, ELEM. EDU SC, ELEM. EDU MR. B C DAS MR. A R SHOME FOR CAVEATOR SC, SSA
3	C.Ex.App./4/2022 FIXED	COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE . <b>Versus</b> M/S LUIT DEVELOPER PRIVATE LIMITED .	SC, GST MR. S C KEYAL MS. P DAS	MR. A GOYAL MR. P DAS
4	ITA/5/2022 FIXED	THE COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> FORTUNE VANIJYA PVT. LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY
5	WA/125/2022 FIXED	RANJAN DEKA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	SC, APDCL
6	WA/156/2022 FIXED	MOHAN CHAUHAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR K P PATHAK	MR. K K PARASAR ASSTT.S.G.I.
7	WA/292/2022 FIXED	THE DEPUTY COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN AND ANR. <b>Versus</b> ABUL KACHEM AND ANR. F	MR. S C BISWAS MS A BORAH	MR. R MAJUMDAR MS A DAS MS. J GHOSH ASSTT.S.G.I.

8	WA/302/2022 FIXED	SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS. E	MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
	<b>WITH</b> I.A.(Civil)/2892/2022 in WA/302/2022	SHREEMOYE BORDOLOI AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M K CHOUDHURY MR. M DUTTA	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C
9	WA/303/2022 FIXED	PONAKAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. B	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
10	WA/372/2022 FIXED	GHANA KANTA DEKA AND 26 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS. B	MR. I H SAIKIA MR. K KALITA R K HAJONG	SC, WATER RESOURCE SC, FINANCE
<b>MATTERS REGARDING PROVINCIALIZATION</b>				
11	WP(C)/4468/2018 FIXED (GROUP - E)	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
	<b>WITH</b>			
12	WP(C)/6095/2018	SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.
	<b>WITH</b>			
13	WP(C)/6096/2018	MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
	<b>WITH</b>			
14	WP(C)/6134/2018	LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
	<b>WITH</b>			
15	WP(C)/6182/2018	BILLESWAR SANGSKRIT VIDYAPITH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
16	WP(C)/1816/2019 FIXED (GROUP - G)	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
	<b>WITH</b>			
17	WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
18	WP(C)/163/2020 FIXED (GROUP - A)	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
	<b>WITH</b>			
19	WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
	<b>WITH</b>			
20	WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)

21	<b>WITH</b> WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
22	<b>WITH</b> WP(C)/3481/2018	AJIT BORAH AND 47 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
23	<b>WITH</b> WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
24	<b>WITH</b> WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
25	<b>WITH</b> WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1271/2022 in WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR	SC, SEC. EDU.
26	<b>WITH</b> WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
27	<b>WITH</b> WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
28	<b>WITH</b> WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
29	<b>WITH</b> WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
30	<b>WITH</b> WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
31	<b>WITH</b> WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA

32	<b>WITH</b> WP(C)/3297/2019	ALAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
33	<b>WITH</b> WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
34	<b>WITH</b> WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
35	<b>WITH</b> WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
36	<b>WITH</b> WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
37	<b>WITH</b> WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
38	<b>WITH</b> WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
39	<b>WITH</b> WP(C)/4854/2022	NETTYANAND GOGAI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
40	WP(C)/5040/2021 FIXED (GROUP - C)	DWIPEN KUMAR SARMAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
41	WP(C)/1406/2022 FIXED (GROUP - B)	DIPAK KUMAR DAS AND 34 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
42	<b>WITH</b> WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
43	<b>WITH</b> WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
44	<b>WITH</b> WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
45	<b>WITH</b> WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
46	<b>WITH</b> WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE

47	<b>WITH</b> WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
48	<b>WITH</b> WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
49	<b>WITH</b> WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	<b>WITH</b> WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	<b>WITH</b> WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
52	<b>WITH</b> WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
53	<b>WITH</b> WP(C)/688/2022	RANJIT DADHARA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
54	<b>WITH</b> WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
55	<b>WITH</b> WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
56	<b>WITH</b> WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
57	<b>WITH</b> WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
58	<b>WITH</b> WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
59	<b>WITH</b> WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
60	<b>WITH</b> WP(C)/6380/2022	KAMINI RABHA AND 69 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
61	WP(C)/2445/2022 FIXED (GROUP - F)	BABUL DAS AND 57 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE

62	<b>WITH</b> WP(C)/94/2022	JUGAL KUMAR SARMA AND 211 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
63	WP(C)/2446/2022 FIXED (GROUP - D)	RITU SALOI KALITA AND 88 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
64	<b>WITH</b> WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
65	<b>WITH</b> WP(C)/8148/2018	NUR ISLAM AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
66	<b>WITH</b> WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
67	<b>WITH</b> WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
68	<b>WITH</b> WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
69	<b>WITH</b> WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
70	<b>WITH</b> WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
71	<b>WITH</b> WP(C)/175/2020	SAIF UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
72	<b>WITH</b> WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
73	<b>WITH</b> WP(C)/6311/2021	ROWSHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
74	<b>WITH</b> WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
75	<b>WITH</b> WP(C)/6616/2021	PANKAJ MAHANTA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE

76	<b>WITH</b> WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
77	<b>WITH</b> WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
78	<b>WITH</b> WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
79	<b>WITH</b> WP(C)/79/2022	GIRIJA NANDA LAHKAR AND 143 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE
80	<b>WITH</b> WP(C)/1959/2022	BHUBANESWAR LAHKAR AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
81	<b>WITH</b> WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
82	<b>WITH</b> WP(C)/2447/2022	MANJU TALUKDAR AND 101 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
83	<b>WITH</b> WP(C)/5594/2022	LUHITA DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
84	<b>WITH</b> WP(C)/6045/2022	MAMANI KALITA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
<b>ORDERS</b>				
85	WP(C)/2518/2016 FIXED	THE UNION OF INDIA <b>Versus</b> MD. SOHRAB ALI and 28 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
86	WA/251/2017 FIXED	ASSAM POWER DISTRIBUTION CO. LTD. and ANR, <b>Versus</b> GREEN ASSAM TEA INDUSTRIES,	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	
87	I.A.(Civil)/379/2020 FIXED in WA/15829/2019	SRIPUR PHULBARI VENTURE LP SCHOOL, <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S BORAH SC. SSA
88	<b>WITH</b> WA/15829/2019 (Filing Number)	SRIPUR PHULBARI VENTURE LP SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 10 ORS		
89	Mat.App./43/2022 FIXED	YANGOISM JILANGAMBA SINGHA <b>Versus</b> L. DRISTI SINGHA	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	
89	Review.Pet./60/2022 FIXED, WITH WA/37/2021 (D/O), WA/20/2021 (D/O), WA/16/2021 (D/O), WA/74/2021 (D/O)	P LANUNTHARA <b>Versus</b> THE STATE OF MIZORAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, MIZORAM



90	WA/113/2022 FIXED  <b>WITH</b> I.A.(Civil)/3488/2021 (Filing Number) <b>in</b> WA/113/2022  <b>WITH</b>	TAGER CHADER AND 93 ORS. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B  TAGER CHADER AND 93 ORS. <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 13 ORS. B	MR. U K NAIR MR H K DAS MR. U PATHAK MR. D J DAS  MR. U K NAIR	GA, AP
91	WA/79/2020  <b>WITH</b> I.A.(Civil)/1224/2020 <b>in</b> WA/79/2020	SRI HINIUM TAKUNG AND 30 ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 17 ORS  SRI HINIUM TAKUNG AND 30 ORS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 17 ORS	MR H K DAS MR. U K NAIR MR D J DAS MR. U PATHAK MR. M P SARMA  MR H K DAS MR. U K NAIR MR D J DAS MR. U PATHAK MR. M P SARMA	GA, AP  GA, AP
92	WA/135/2022 FIXED	M/S SIOTIA STEELS LTD <b>Versus</b> NBCC (INDIA) LTD AND 3 ORS	MR. S P ROY MS. N RAI	MR. A THAKUR (R1) MS. J R THAKUR (R1) MR H MEDHI (R1) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
93	WA/241/2022 FIXED	M/S TECHNO CANADA INC. <b>Versus</b> OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. A DAS	SC, OIL
94	WA/280/2022 FIXED  <b>WITH</b> I.A.(Civil)/2663/2022 <b>in</b> WA/280/2022	MOHI UDDIN LASKAR . <b>Versus</b> THE STATE OF ASSAM AND 17 ORS  MOHI UDDIN LASKAR . <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN  MR H R A CHOUDHURY MR. M DUTTA MR J M SULAIMAN	SC, CO OP MR. J LASKAR (r-6,913,15 to 18) MR R DAS (r-4)  SC, CO OP
95	WA/299/2022 FIXED	SHARUKH AHMED @ MUKTAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED M M ZAMAN	GA, ASSAM MS. B SARMA (r-1) ASSTT.S.G.I.
96	WA/326/2022 FIXED	BONALI DUTTA CHANGMAI AND ANR . <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	MR. P J PHUKAN (R5) GA, ASSAM SC, GAD
97	WA/328/2022 FIXED	MAMTAJ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 16 ORS. F	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	SC, P AND R.D. GA, ASSAM MR. R K BHUYAN (r-11) MR. M KASHYAP MS M NIROLA (r-11) MR K J SAIKIA
98	WA/397/2022 CAVT. NO.14312/022, FIXED, WITH PAPER BOOK	MONSUR AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR. J M A CHOUDHURY MR. A B T HAQUE SC, PWD FOR CAVEATOR
99	Cont.Cas(C)/450/2022 FIXED	SANJIB SARMA AND 19 ORS. <b>Versus</b> SHRI DIGANTA BARAH, IPS AND ANR.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI MR. B GOGOI MR P NAYAK MR A CHALIHA
100	WP(C)/1648/2022 FIXED	THE UNION OF INDIA AND 3 ORS. <b>Versus</b> MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL
101	I.A.(Civil)/2319/2022 FIXED <b>in</b> Mat.App./9064/2022	RIMPA DEBNATH <b>Versus</b> UTTAM PAUL	MD M S ALI	

	<b>WITH</b> Mat.App./9064/2022 (Filing Number)	RIMPA DEBNATH <b>Versus</b> UTTAM PAUL A	MD M S ALI	
102	I.A.(Civil)/3357/2022 FIXED <b>in</b> Mat.App./12275/2022 <b>WITH</b> Mat.App./12275/2022 (Filing Number)	RASHMI INDOULIYA @ CHAUDHARY <b>Versus</b> VED PRAKASH INDOULIYA	MR P K DAS MR. M BARUAH	
103	I.A.(Civil)/3384/2022 FIXED <b>in</b> WA/13176/2022 <b>WITH</b> WA/13176/2022 (Filing Number)	RASHMI INDOULIYA @ CHAUDHARY <b>Versus</b> VED PRAKASH INDOULIYA A SATYA NATH DAS <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS.	MR. Y S MANNAN MS N DEKARAJA	MR. N BARUA (r-1 to 6) MR U SARMA (r-1 to 6)
		SATYA NATH DAS <b>Versus</b> THE STATE BANK OF INDIA AND 5 ORS. A	MR. Y S MANNAN	
104	WP(C)/6858/2022 FIXED	ANJUMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. D K BAGCHI
105	WA/3/2023 FIXED	JYOTI MOHAN NATH AND 4 ORS. <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	MR. SAILENDRA DEKA MR T CHAKRABORTY MR. D CHOUDHURY MS. J BORO MR J DAS	SC, G U
	<b>WITH</b> I.A.(Civil)/53/2023 <b>in</b> WA/3/2023	JYOTI MOHAN NATH AND 4 ORS. <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MS. J BORO MR J DAS MR J DAS	SC, G U
<b>HEARING</b>				
106	WA/289/2015 FIXED	JALAL UDDIN and ORS, <b>Versus</b> THE ASSAM BOARD OF REVENUE and 13 ORS	MR.B K DAS MR.S ROY MR.M H LASKAR	DR.B AHMED(R- 5,7&8,11TO14) (R- 9(a)&10(a)) GA, ASSAM MR.N DHAR(R- 5,7&8,11TO14) MR.N HAQUE(R- 5,7&8,11TO14) (R- 9(a)&10(a)) MR K UDDIN MR K UDDIN MR K UDDIN MR K UDDIN MR.M HUSSAIN(R- 5,7&8,11TO14)
107	WP(C)/1500/2016 FIXED, WITH PART-III FILE	STAR CEMENT LIMITED <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R 2-3) GA, ASSAM MS.K DUTTA
108	WA/347/2017 FIXED	SHISHIR KANTI DEY @ SISIR KANTA DAS and 4 ORS, <b>Versus</b> THE STATE OF ASSAM and 7 ORS,	MS.K DEVI MR.S NATH MR.K R PATGIRI	SC, ELEM EDU MR. MD S HOQUE MS. A BORUAH MS. S N RENGMA
109	WP(C)/2986/2017 FIXED	F. LALHMINGLINA and 3 ORS. <b>Versus</b> THE STATE OF MIZORAM AND 4 ORS	MR.K N CHOUDHURY MR.P MAHANTA MS.K LALRAMNGAHAHI MS.E L CHHANGTE MR.A R MALHOTRA	MR. U K NAIR MR S DAS ADDL. A.G., MIZORAM
110	Mat.App./34/2018 FIXED, WITH LCR	SMTI MANJULA DAS <b>Versus</b> BIBEKANANDA DAS	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU

111	WP(C)/2919/2018 FIXED	PRAFULLA GOVINDA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM DR R C BORPATRA GOHAIN(ADV. GEN )
112	WA/186/2019 FIXED	M/S. SHREE SHYAM ISPAT <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL	SC, APDCL
113	WP(C)/1726/2020 FIXED	MITHUN CHAKRABORTY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY MR S DIFUSA MRS. R YASMIN	GA, ASSAM SC, S E C
114	WA/185/2021 FIXED, WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O) <b>WITH</b>	RHITURAJ NEOG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
115	WA/75/2020  <b>WITH</b>	SMTI PALLABI SARMA CHAUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
116	WA/98/2020  <b>WITH</b>	PALLAVI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD	GA, ASSAM
117	WA/101/2020  <b>WITH</b>	SMTI RUMI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
118	WA/103/2020  <b>WITH</b>	DWITHUN BORGAYARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
119	WA/110/2020  <b>WITH</b>	DHRUBOJYOTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S D GUPTA	SC, APSC SR, GA, ASSAM
120	WA/111/2020  <b>WITH</b>	KAVITA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
121	WA/118/2020  <b>WITH</b>	SUSOVAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
122	WA/119/2020  <b>WITH</b>	SRI BHASKAR DUTTA DAS <b>Versus</b> STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE

123	<b>WITH</b> WA/125/2020	AMRIT JYOTI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
124	<b>WITH</b> WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
125	<b>WITH</b> WA/127/2020	BHASKAR CHANDRA DEVA SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
126	<b>WITH</b> WA/128/2020	KUNAL DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
127	<b>WITH</b> WA/131/2020	DEBAJIT BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
128	<b>WITH</b> WA/137/2020	NIPAN KR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
129	<b>WITH</b> WA/141/2020	PRASENJIT KR. GHOSH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
130	<b>WITH</b> WA/147/2020	JATINDRA PRASAD BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
131	<b>WITH</b> WA/154/2020	JYOTIRMOY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
132	<b>WITH</b> WA/155/2020	BADRUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
133	<b>WITH</b> WA/163/2020	BARNALI DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS B BARMAN	GA, ASSAM
134	<b>WITH</b> WA/169/2020	MANZOOR ELAHI LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
135	<b>WITH</b> WA/174/2020	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1918/2020 <b>in</b> WA/174/2020	KAUSHIK KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM

136	<b>WITH</b> WA/180/2020	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	<b>WITH</b> I.A.(Civil)/1930/2020 <b>in</b> WA/180/2020	BARNALI DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
137	<b>WITH</b> WA/185/2020	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2001/2020 <b>in</b> WA/185/2020	UTPAL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
138	<b>WITH</b> WA/196/2020	SABBIRA IMRAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
139	<b>WITH</b> WA/206/2020	SAIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
140	<b>WITH</b> WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
141	<b>WITH</b> WA/219/2020	SMTI. LEENA KRISHNA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
142	<b>WITH</b> WA/26/2021	GULSHAN DAOLAGUPU <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
143	<b>WITH</b> WA/31/2021	BHARGAV PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
144	<b>WITH</b> WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
145	<b>WITH</b> WA/50/2021	DILIP KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
146	<b>WITH</b> WA/58/2021	MOON MAZOOMDER <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
147	<b>WITH</b> WA/216/2021	ANIRUDHYA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
148	<b>WITH</b> WA/217/2021	HIMANGSHU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

149	<b>WITH</b> WA/277/2021	JOYDEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
150	<b>WITH</b> WA/279/2021	RAJU SAHA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
151	<b>WITH</b> WA/321/2021	SUNAYANA AIDEW <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
152	<b>WITH</b> WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY	GA, ASSAM
153	<b>WITH</b> WA/14/2022	SURANJITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
154	<b>WITH</b> WA/93/2022	SRABANTI SENGUPTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
155	<b>WITH</b> WA/95/2022	GEETALI DOLEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
156	<b>WITH</b> WA/96/2022	MANAS PRATIM HALOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	
157	<b>WITH</b> WA/159/2022	DIPAK KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
158	WA/292/2021 FIXED	BISWA BORDOLOI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, WATER RESOURCE SC, FINANCE
159	<b>WITH</b> WA/148/2021	MADHAB DEKA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
160	<b>WITH</b> WA/149/2021	KHANINDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
161	<b>WITH</b> WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
162	<b>WITH</b> WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
163	WA/337/2021 FIXED	PRASANTA BARUA <b>Versus</b> UNION OF INDIA AND 12 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.

164	<b>WITH</b> WA/250/2021	RASHMI REKHA MAJUMDER <b>Versus</b> THE UNION OF INDIA AND 23 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (R-3,4) MR D KALITA (R-3,4) MR. S R RABHA (r-5,7,8,10,12,13,15,15) MR. D NATH (R-3,4) MS K PHUKAN (R-3,4) ASSTT.S.G.I.
165	Mat.App./3/2022 FIXED	JOY RAJ <b>Versus</b> DEBAPRIYA SHIL	MR. D CHAKRABARTY	MR. R K JAIN TULIKA BORAH
166	<b>WITH</b> Mat.App./1/2022	JOY RAJ <b>Versus</b> DEBAPRIYA SHIL	MR. D CHAKRABARTY	
167	<b>WITH</b> I.A.(Civil)/361/2022 <b>in</b> Mat.App./1/2022	JOY RAJ <b>Versus</b> DEBAPRIYA SHIL	MR. D CHAKRABARTY	MR. R K JAIN TULIKA BORAH
167	WA/74/2022 CAVT. NO.01472/022, FIXED, CAVT./147/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. <b>Versus</b> CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/473/2022 <b>in</b> WA/74/2022	THE CHAIRMAN AND MANAGING DIRECTOR, UCO BANK AND 3 ORS. <b>Versus</b> CHANDRA BHUSAN KUMAR	Mukesh Sharma MS F RAHMAN	MR. U K NAIR MR. M P SARMA FOR CAVEATOR
168	WA/305/2022 CAVT./72/2021	FARIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2861/2022 <b>in</b> WA/305/2022	FARIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R PHUKAN	GA, ASSAM MR. N I KHAN FOR CAVEATOR
169	WA/327/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR. <b>Versus</b> ANKITA DIDWANIA	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR A CHALIHA MR DEBANUJ DUTTA	MR. A GOYAL MR. A GOYAL MR. A CHOUDHURY MR. A CHOUDHURY
170	WA/333/2022 FIXED	DEEPAK DAMANI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR B SHARMA MR S SHARMA	GA, ASSAM SC, I O C SC, REVENUE
171	WA/334/2022 FIXED	SHARADA DEVI DAMANI @ SHARDA DEVI MAHESWARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MS. S SENAPATI MS K BHATTACHARYYA	GA, ASSAM SC, REVENUE SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRABORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
5)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
11)	MR. DITUL DAS	18-01-2023	To	20-01-2023
12)	MR. B BARMAN	17-01-2023	To	20-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,19th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/5937/2021 B/O	DIPANKAR MAZUMDER AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	GA, ASSAM MR. J HANDIQUE(SC, REVENUE)
<b><u>ADMISSION</u></b>				
2	WP(C)/5130/2021 PART-HEARD, FIXED	PHANINDRA JIDUNG <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY MR. M K CHOUDHURY	SC, SEC. EDU. MR. B GOGOI MR P NAYAK
3	WP(C)/6337/2017 FIXED	RAJENDER PAL <b>Versus</b> COMMANDANT and 5 ORS.	MR.A DASGUPTA MRS.B DAS MR.R SARKAR	C.G.C. MR.K K PARASAR(R- 1-6) ASSTT.S.G.I.
4	WP(C)/1056/2021 B/O	KANAK CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
5	WP(C)/7307/2021 B/O	ASSAM DIPLOMA ENGINEERS SERVICE ASSOCIATION AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, PWD
6	WP(C)/1105/2022 FIXED	MRIGEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	SC, AGRI. DEPARTMENT
<b><u>ORDERS</u></b>				
7	WP(C)/6443/2016 FIXED	MAKADDAS ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN MD.J H KHAN	SC, PWD SC, FINANCE
<b><u>HEARING</u></b>				
8	WP(C)/815/2014 PART-HEARD, FIXED	RAJIB LAHON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR D K DAS MR.U K NAIR MRA CHANDRAN MR H BETALA MR. T DOLEY	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE



9	WP(C)/1130/2012 B/O	DEHI RAM BARUAH <b>Versus</b> THE UCO BANK and 2 ORS	MR.M K CHOUDHURY MR.M DUTTA MR.N BARUAH	MR.K K BHATRA MR.R K BHATRA MS.A BORA
10	WP(C)/5793/2015 FIXED	SAMSUL ISLAM <b>Versus</b> THE UCO BANK and 7 ORS	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN	MR.A J DAS(R- 1 to 5) MR.R K DUTTAR-1 to 5 MR.N BARUAH(R-1 to 5) MR.M K ALI(R-1 to 5)
11	WP(C)/4324/2017 FIXED	DWIPRAHAR DAS <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA and 6 ORS.	MR.P N GOSWAMI MR.I CHOUDHURY MR.I KALITA MR.R R GOGOI	MR.S NATH(R- 1-4) MR.G J SHARMA(R- 1-4)
	<b>WITH</b> I.A.(Civil)/1853/2021 <b>in</b> WP(C)/4324/2017	THE LIFE INSURANCE CORPORATION OF INDIA AND 6 ORS. <b>Versus</b> DWIPRAHAR DAS	DR G J SHARMA MR. S NATH	MR. P N GOSWAMI MR. I CHOUDHURY
12	WP(C)/5354/2020 B/O	LUT AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
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12)	MR. B BARMAN	17-01-2023	To	20-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Thursday,19th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING  
CAUSELIST DATED 02-01-2023 TO  
03-03-2023(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO  
REMAIN PRESENT WHILE TAKING MATTERS  
OF THE HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	PIL/5/2016 FIXED	RANJIT KR. MUSHAHARY <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.D SUR MS.D SINHA MR.N K MURRY	MR. A K PURKAYASTHA (R1,R2, R5, R6) MR.A K SARKAR MS..N K DEVI(R-3) MR. S K DAS (R1,R2, R5, R6) MR. S SHARMA (R1,R2, R5, R6) SC, RAILWAY MR.N A SINGH(R-3)
2	Review.Pet./11/2016 FIXED, WITH PIL/62/2012 (D/O)	THE DERGAON MUNICIPAL BOARD and ANR <b>Versus</b> SRI JOTIN BORAH @ JITEN BORAH and 11 ORS	MR.K N CHOUDHURY MS.R DEKA MR.J PATOWARY MR.P P MEDHI	GA, ASSAM MR.P C DEY(R-1) MR.A SARKAR R-1 MS.S PAUL(R-1) ASSTT.S.G.I.
3	PIL/6/2019 FIXED	SAMSUL ISLAM MAZUMDER AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH	GA, ASSAM SC, FOREST
4	PIL/74/2019 FIXED	ON THE DEATH OF SANTI LAL ACHARJEE, HIS LEGAL HEIR SMTI. SUMITA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MR G P BHOWMIK MS. J PURKAYASTHA MR. S S ROY	MR.T J MAHANTA MR. P J PHUKAN MR. R K D CHOUDHURY, A.S.G.I. GA, ASSAM MR. A C BURAGOHAIN MR. Y DOLOI (R- 1,2&3) MR. P P DUTTA MR. R HAZARIKA, ADDL. AG, ASSAM MS. P BHATTACHARJEE
	<b>WITH</b> I.A./1340/2015 <b>in</b> PIL/74/2019	SANTI LAL ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ORS	MRG P BHOWMIK MS.J PURKAYASTHA MR.S S ROY	MR.P J PHUKAN GA, ASSAM MR.P BORAH

5	PIL/17/2021 FIXED	ARINDAM DEB AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MS. P BORAH	MR S DUTTA (R-4) MR. U K NAIR (R-9,10) GA, ASSAM MR. S P CHOUDHURY (r-11) MR. A CHETRY (R-9,10) MR. M P SARMA (R-9,10) MR. S DUTTA (R-4) MR A CHAKRABORTY (R-9,10) MR K BISWAKARMA(r-11) MS B DEVI (r-11)
6	PIL/79/2021 FIXED	BABLU DAS <b>Versus</b> THE STATE OF ASSAM AND 36 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, FOREST
7	<b>WITH</b> PIL/76/2020	BABLU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	MR. S C BISWAS (r-6to 9, 18,21,23,28,29,33) MR. S K GHOSH (R-11) MR. D HUSSAIN (R-10,13,26,27) MR. R A CHOUDHURY (R-10,13,26,27) MR K DEKA (R-16,22,25) MS F AHMED (R-11) MS S DAS (r-10,13,22,25,26,27) SC, FOREST
8	PIL/5/2022 FIXED	ARUP KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MR I CHAKMA	GA, ASSAM MR. P N GOSWAMI (SC, FOREST, R2, R3) MS N BORDOLOI (R-6) SC, REVENUE
9	PIL/6/2022 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. A VERMA SWATI. B. BARUAH (TG)	GA, ASSAM
10	<b>WITH</b> PIL/52/2020	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> UNION OF INDIA AND 4 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MR I AHMED	MR. R K D CHOUDHURY ASSTT.S.G.I.
11	<b>WITH</b> PIL/2/2022	ALL ASSAM TRANSGENDER ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	SWATI. B. BARUAH (TG)	GA, ASSAM
12	PIL/52/2022 FIXED	DURLOV TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2573/2022 <b>in</b> PIL/52/2022	ASSAM STATE JAMIAT ULEMA <b>Versus</b> DURLOV TALUKDAR AND 5 ORS.	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM MR S BORTHAKUR ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/2587/2022 <b>in</b> PIL/52/2022	ASSAMAR PRAGJYOTISHPURIA KHILANJIA MUSALMAN UNNYON PARISHAD <b>Versus</b> DURLOV TALUKDAR AND 5 ORS	MS. S PARVEEN MS S Z HAYAT	GA, ASSAM MR. S BORTHAKUR ASSTT.S.G.I.
13	PIL/70/2022 FIXED	RENSING BEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM MR. K K PARASAR (r-3) DY.S.G.I. SC, K A A C
14	I.A.(CrI.)/9/2023 WITH LCR 4 FILES, P.B.-2, FIXED <b>in</b> CrI.A./176/2022	MANTU DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM

**WITH**  
Crl.A./176/2022

MANTU DEY  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. M U MAHMUD  
MRS. M SAIKIA  
MR S H MAHMUD

MS. B D SARMAH, LEGAL  
AID COUNSEL (R-2)  
PP, ASSAM

**WITH**  
I.A.(Crl.)/423/2022  
**in** Crl.A./176/2022

MANTU DEY  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. M U MAHMUD  
MRS. M SAIKIA  
MR S H MAHMUD

MS. B D SARMAH, LEGAL  
AID COUNSEL (R-2)  
PP, ASSAM

**HEARING**

15 Crl.A./88/2021  
PART-HEARD, WITH LCR 4 FILES,  
P.B.-2, FIXED

MUNNA MOCHAHARI @ MUNNA  
MOCHAHARI  
**Versus**  
THE STATE OF ASSAM AND ANR.

G UDDIN  
MS ANNA K P  
MS. P ADHIKARI

PP, ASSAM

**WITH**  
16 CRL.A(J)/34/2021

SWMKUR MOCHAHARI  
**Versus**  
THE STTE OF ASSAM

MR. A AHMED, AMICUS  
CURIAE

PP, ASSAM

17 W.P.(Crl.)/4/2019  
FIXED

TUPE SUBHASH  
**Versus**  
THE UNION OF INDIA AND 4 ORS.

MRS P BARMAN  
MR. R MAZUMDAR  
MRS P RAI  
MR. M PHUKAN  
MR H BEZBARUA  
MR. U SARMA  
MS. P K DEVI

MS. B SARMA (C.G.C.)  
ASSTT.S.G.I.

18 WA/298/2021  
FIXED

UNION OF INDIA AND 3 ORS  
**Versus**  
BIKRAM RANA

MR. S C KEYAL  
ASSTT.S.G.I.

MR. B CHETRI  
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
5)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
11)	MR. DITUL DAS	18-01-2023	To	20-01-2023
12)	MR. B BARMAN	17-01-2023	To	20-01-2023



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**[ For Thursday,19th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/1754/2015 FIXED	XXX XXX XXX <b>Versus</b> IN RE - THE GOVERNMENT OF ASSAM and 3 ANR.	MR. S S DEY (AMICUS CURIAE) SC, GHC	GA, ASSAM MR. U K NAIR (SR. SC, F.T) MR. R BORPUJARI (SC, FINANCE DEPTT.) MS. A GAYAN, CGC MR. D MAZUMDAR (ADDL GA, ASSAM) MR H K DAS, SC, GHC MR. C CHOUDHURY MR. B K CHTERI (SR. GA, ASSAM)

LEAVE NOTE OF ADVOCATES FOR 19/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
5)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
11)	MR. DITUL DAS	18-01-2023	To	20-01-2023
12)	MR. B BARMAN	17-01-2023	To	20-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,19th January 2023 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **MOTION (BA)**

1	Bail Appln./174/2023	SULTAN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
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#### **ADMISSION**

2	WP(C)/7220/2015 FIXED	LEDO TEA CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM SC, REVENUE DEPTT.
<b>WITH</b>				
3	WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) SC, REVENUE ASSTT. S.G.I.(R7)
4	WP(C)/2057/2017 FIXED	SRI RAJDHANI INDUSTRIES <b>Versus</b> ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL MR. P N GOSWAMI
5	WP(C)/969/2021 FIXED	PAWAN KUMAR GARG <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SR. SC, CBDT, IT(NER), R2-R5) MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX

#### **HEARING**

6	WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR. <b>Versus</b> CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MS.S SARMA MS.N M DEKA MR.P K SARMA MR K TALUKDAR	GA, ASSAM
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	<b>WITH</b> MC/2649/2014 <b>in</b> WP(C)/3560/2013	ON THE DEATH OF ANILESWAR SARMA HIS LEGAL HEIRS- BINA SARMA AND ANR <b>Versus</b> CHAIRMAN, ASSAM BOARD OF REVENUE, and 5 ORS.	MR.S SARMA MS.N M DEKA MR.P K SARMA	MR.S S DEY GA, ASSAM MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY
7	Co.Pet./5/2015 FIXED	M/S EASTWEST PROJECTS <b>Versus</b> M/S CALCOM CEMENT INDIA LIMITED	DR. A SARAF MR.R SARMA MS.J GOGOI MR.K GOSWAMI MR. P BARUAH	MS.M HAZARIKA MR. S R GOGOI MR. R C DAS MR. K SINGH S C DAS MR. R GOGOI C. SARMAH MR P BURAGOHAIR
	<b>WITH</b> I.A.(Civil)/2631/2022 <b>in</b> Co.Pet./5/2015	M/S CALCOM CEMENT INDIA LIMITED <b>Versus</b> M/S EASTWEST PROJECTS	C. SARMAH	DR. A SARAF
8	WP(C)/3313/2015 FIXED	ON THE DEATH OF NABAM TAPIN, HIS LEGAL HEIR AND ANR. REP. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K TIWARI MR. D MAZUMDAR MR.T ETE MR. A R GOGOI	MR.R B GOHAINR-5 GA, ASSAM(R1) MR.K K PHUKAN(R-5) MR.S K GOGOI(R-5)
	<b>WITH</b> I.A.(Civil)/916/2018 <b>in</b> WP(C)/3313/2015	ON DEATH OF NABAM TAPIN HIS LEGAL HEIR - R H NABAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K TIWARI MR. B PANDEY MR. A R GOGOI	GA, ASSAM
9	WP(C)/4870/2016	M/S IORA and ANR <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.P K GOSWAMI MR.A M BUZARBARUAH MS.M BARMAN MS.J GOGOI R SARMAH MR.K GOSWAMI MS M KAKOTY MR.M ISLAM MS. S SAIKIA MS.A NEOG MS M KAKOTY	DR.B AHMED(SC,INDUSTRIES) MS.P DAS(R-6) MR.G DAS(R-6) MR. K K PARASAR ASSTT.S.G.I.
10	WP(C)/3986/2021 FIXED	CMJ BREWERIES PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S SARMA (r-2) MR. S CHETIA (r-3,4) SC, INCOME TAX

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
5)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
11)	MR. DITUL DAS	18-01-2023	To	20-01-2023
12)	MR. B BARMAN	17-01-2023	To	20-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,19th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-III, FROM  
ITEM NOS.66-128), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/4773/2017 B/O	SILCHAR MEDICAL COLLEGE and HOSPITAL CONTRACTUAL WORKERS and EMPLOYEES UNION and 6 ORS. <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.A K DUTTA MR A R BHUYAN MR.B PURKAYASTHA MR.B ZAMAN	GA, ASSAM SC, HEALTH SC, FINANCE
2	WP(C)/2996/2020 FIXED	RANJAN KR. ROY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM MR. S BORA, SC, BTC (R-4 TO 8) MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1,2,3) SC, FINANCE SC, BTADC SC, REVENUE
3	WP(C)/1789/2021 B/O	PADMA RABHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	GA, ASSAM SC, AG SC, PENSION SC, FINANCE DEPTT.
4	WP(C)/5688/2021 B/O	SANTOSH MISRA AND 41 ORS <b>Versus</b> THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, PNRD
5	WP(C)/4950/2022 B/O	MADAN CHANDRA KAIBARTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
6	WP(C)/6138/2022 FIXED	CHAYANIKA PHUKAN AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	SC, P AND R.D. GA, ASSAM SC, APSC
<b>ORDERS</b>				
7	WP(C)/3476/2022 B/O	HRISHIKESH SHARMA <b>Versus</b> THE UNION OF INDIA AND 11 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	ASSTT.S.G.I.

**HEARING**



8	WP(C)/4518/2008 FIXED	KALADHAR CHAUBEY <b>Versus</b> THE UNION OF INDIA and ORS	MR H BEZBARUA MS.D SAIKIA MR.K K GUPTA	C.G.C. MRS. A GAYAN MISSJ HUDA ASSTT.S.G.I.
9	WP(C)/6352/2013 FIXED	VIJAY KUMAR KEKDAS LAWWHATRE and 13 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S K SINGHA MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR.B BASUMATARY MR.M G SINGH MRSHEELA KH.	MR.S SARMA ASSTT.S.G.I. SR. CGC
10	WP(C)/5118/2014 FIXED	FIRE MAN-270 SRI TAPAN BUZARBARUAH <b>Versus</b> THE STATE OF ASSAM and 3 ORS,	MR.N K KALITA MR.R TALUKDAR MR.K D SARMA MR.M MAJUMDAR	GA, ASSAM
11	WP(C)/2095/2016 FIXED	PRAVABATI DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R SARMA MR.P P BARUAH	GA, ASSAM SC, AG MR. S K MEDHI (R-7) SC, PENSION
12	WP(C)/2790/2016 with LCR, B/O	JIBON JYOTI BORAH <b>Versus</b> THE PRESIDING OFFICER and 4 ORS	MR.S CHAMARIA MR.D SARMAH MR.M PHUKON	MR. S C KEYAL R- 2 TO 5 MR.D K SAIKIA (R-1) C.G.C.
13	WP(C)/913/2018 FIXED	RANJIT KR KAKOTY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. A L MANDAL MR. P DEKA (R2 TO 5) MR. W SHARMA (R2 TO 5) ASSTT.S.G.I.
14	WP(C)/1668/2018	MANIK CHANDRA DOLEY <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 4 ORS.	MR. S CHAUHAN MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	MR. P K ROY SC, F C I (R1 TO R5)
15	WP(C)/4765/2020 FIXED	CT/GD 085130488 BHABANI CHETRY AND 30 ORS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. D C BORAH ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
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6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Thursday,19th January 2023 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.66-127), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/5139/2016 PERSONAL APPEARANCE, FIXED	MS. BEOLIN KHARBHIH <b>Versus</b> THE STATE OF ASSAM AND 25 ORS	MR.H S KALSI MS.R S SADIAL	MR.S C KEYAL(R-23) GA, ASSAM MR.K K DEY(R-22) MR.Z ALAM(R- 19&26) MR.S SAIKIA(R-14) MR.R BORPUJARI(R- 6-8) MS.J HAZARIKA(R- 20) MR.E U AHMED(R- 19&26) MR.J ROY(R-14) MR.A PHUKAN(R-20) MS.M SAIKIA(R- 6-8) MS.S NAZNEEN(R- 19&26) MRV K BAROOAH(R-22) MR.A HASAN(R-14) MR.C SHARMA(R-14) MR.N D SARMA(R- 19&26) MR.F KHANR- 6-8 ASSTT.S.G.I. MRS BAISHYA(R-22)
2	WP(C)/6103/2018 WITH LCR, FIXED	UNITED BANK OF INDIA <b>Versus</b> PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL-CUM-LABOUR, AND ANR.	MR S DUTTA MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA	MR. L C DEY (R2) MR H Dey (R2)
3	WP(C)/28/2019 FIXED	MAHAMMAD ALIM <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD AND 2 ORS	MS R S SADIAL MR. D GOSWAMI MR H S KALSI MS P SINGHA	MR. A M BORA (R3) MR. S BORTHAKUR (R1,R2) MR. J PATOWARY (R3) MS. C CHOUDHURY (R3) MR. R BARTHAKUR (R-3) MS P DASGUPTA (R3)
4	WP(C)/2475/2020 FIXED	KALYAN BHATTACHARJEE <b>Versus</b> THE GAUHATI MUNICIPAL CORPORATION AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR G UZIR MR. M SAIKIA MS B TALUKDAR MR. K M MAHANTA	GA, ASSAM MR A UPADHYAY, (R6 TO R9) SC, GMC SC, G M D A SC, REVENUE

5	WP(C)/504/2021 FIXED	BINITA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R BORA MR. R DOWARAH MR D BORAH	GA, ASSAM SC, FINANCE SC, FOREST
6	WP(C)/3215/2021 CAVT. NO.04002/021, FIXED	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
<b>WITH</b>				
7	WP(C)/3372/2021 CAVT. NO. 04002/021,	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. H. BURAGOHAJ MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
8	WP(C)/3623/2021 FIXED	SADANANDA GOGOI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S KALITA MR. A GANGULY MR P DAS	GA, ASSAM MR. K GOGOI (R-1,2,3) ASSTT.S.G.I.
9	WP(C)/7224/2021 FIXED	M/S MOHANPUR GPSS LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY G UDDIN MR. R HAZARIKA MS. P ADHIKARI MR. C CHAKRABORTY	GA, ASSAM
<b>WITH</b>				
10	WP(C)/2332/2022	M/S MOHANPUR GPSS LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM
11	WP(C)/2860/2022 WITH LCR, FIXED	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M AHMED MR. A HUSSAIN	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MR. R DUBEY, SC, ELECTION COMMISSION.
12	WP(C)/4450/2022 WITH RECORDS, FIXED	M/S DHIR BEEL FISHERMAN CO OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A D GUPTA MS B DAS MR R SARKAR	MR. D DAS SR. ADV (r-5) GA, ASSAM MR H K NATH (r-5)
<b>WITH</b>				
13	WP(C)/3736/2022	M/S KACHUDOLA FISHERY CO OPERATIVE SOCIETY LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N C DAS MS. M DEVI MR. A DAS	MR. D DAS SR. ADV (r-6) GA, ASSAM MR H K NATH (r-6)
14	WP(C)/4469/2022 FIXED	ASHANUR KHAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS S BORUAH MS M DAS	GA, ASSAM MR Z HUSSAIN (r4) MR. B DEORI (r4)
15	WP(C)/4917/2022 FIXED	BIKASH DEY AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MS B DEVI	GA, ASSAM MR. S BARUAH, SC, PCB, ASSAM MR. S K GHOSH (r-9) MS F AHMED (r-9) MR. R R Gogoi, SC, FOREST DEPTT. (R-1) MR B DEORI, GA, ASSAM SC, FOREST
16	WP(C)/7025/2022 FIXED	SEEMA CHAKRABARTY AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	GA, ASSAM MR. D P BORAH FOR RESPONDENTS MR. K GOGOI MR D SAIKIA, AG, ASSAM DY.S.G.I. SC, HEALTH

**ORDERS**

17	Cont.Cas(C)/119/2021 FIXED	DR. BHAGAWATI PRASAD TODI <b>Versus</b> DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
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**HEARING**

18	WP(C)/1925/2009 FIXED	A INDU DEVI,B JITENDRA NATH SARMA,B HIMAKSHI SHARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.K P SARMA MR.H DAS	MS.M HAZARIKA GA, ASSAM MR. P K ROY MR.P K DEKA MR.J K PARAJULI MR. S K CHAKRABORTY MR.D SAIKIA MR.R SARMA MR.H DEKA MR.C K S BARUAH SC, GMC SC, G M D A MR.L K SHARMA MR.N RAJKHOWA MR.M BURAGOHAIN
	<b>WITH</b> I.A.(Civil)/1113/2019 <b>in</b> WP(C)/1925/2009	BALENDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM AND 41 ORS	MR H DAS	GA, ASSAM SC, REVENUE SC, GMC
19	WP(C)/5689/2007	SRI JOYNATH SARMA AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.		MS.M HAZARIKA MR.S SAMARIA
20	WP(C)/6512/2007	JOYANTH SARMA and ORS. <b>Versus</b> THE GOVT. OF ASSAM and ORS.	MR.P K DEKA MR.J K PARAJULI MR.N RAJKHOWA	GA, ASSAM SC, GMC
21	WP(C)/2300/2010	JOYNATH SARMA and 30 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.J K PARAJULI MR.C K S BARUAH MR.N RAJKHOWA	GA, ASSAM SC, GMC
22	WP(C)/2872/2013	ON THE DEATH OF PETITIONER NO.1 RABINDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.B C DAS MR. P K ROY MR.J K PARAJULI MR. S K CHAKRABORTY MR.P K DEKA MR.D DAS MRS.N S PARAJULI MR.D M NATH	GA, ASSAM SC, REVENUE
23	WP(C)/7691/2018 CAVT. NO.1210/2018 FIXED	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. M H ANSARI MS J SAIKIA	GA, ASSAM MR. K MOHAMMAD FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2557/2019 <b>in</b> WP(C)/7691/2018	NAMAH SUDRAH FISHERY CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M H ANSARI MS J SAIKIA	MR D KALITA GA, ASSAM
<b>STAY MATTERS</b>				
24	WP(C)/4884/2020	BAPOJITH LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS MR. D THAOSEN	SC, NCHAC SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
5)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
11)	MR. DITUL DAS	18-01-2023	To	20-01-2023
12)	MR. B BARMAN	17-01-2023	To	20-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Thursday,19th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./170/2023	KHOBIRUDDIN SK @ KHABIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
2	Bail Appln./171/2023	BUDHI SAMBYO <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
3	Bail Appln./173/2023	SESONG RONGPI @ CHESONG RONGPI <b>Versus</b> THE STATE OF ASSAM	MR. M SAIKIA	PP, ASSAM
4	Bail Appln./179/2023	MD. SUKUR ALI <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
5	Bail Appln./182/2023	SUBHRAJIT BORUAH <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>MOTION</b>				
6	Crl.Pet./1157/2022	JERINA GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
7	Crl.Pet./1198/2022	NOVJYOTI DEB @ BAPAN DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
8	Crl.Pet./3/2023	RUHUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R A CHOUDHURY MR. R A MAZUMDER M. ROBBANI	PP, ASSAM
9	AB/125/2023	MD. IMANUL HOQUE @ MD. INAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR S HOQUE	PP, ASSAM
10	AB/126/2023	DILWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAMUAH MS. J GAYAN	PP, ASSAM

11	AB/128/2023	RAJU DEY <b>Versus</b> THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
12	Bail Appln./2896/2022 FIXED	RUBUL SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS T WAPANGLA	PP, ASSAM
13	Bail Appln./3058/2022 WITH LCR, FIXED	MOFIZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
14	Bail Appln./3139/2022 WITH LCR, FIXED	MINAKSHI BORA <b>Versus</b> THE STATE OF ASSAM	MD. S M RAHMAN	PP, ASSAM
15	Bail Appln./3431/2022 WITH OFFICE NOTE, FIXED	SATYENDAR ROY <b>Versus</b> THE UNION OF INDIA	MR. N ALAM R K MR. A RAHMAN	SC, NCB
16	Bail Appln./3504/2022 FIXED	MD. USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
17	Bail Appln./3508/2022 FIXED	AMIR HAMJA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
18	Bail Appln./3554/2022 FIXED	SARIFUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR S E M AHMADIA MR A SHAH	
19	Bail Appln./3576/2022 WITH LCR, FIXED	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. D C BORAH MR. K M HASSAN	PP, ASSAM
20	Bail Appln./45/2023 FIXED	IMDADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
21	Bail Appln./54/2023 FIXED	AKIR HUSSAIN@NUR NOBI@AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
22	Bail Appln./83/2023 FIXED	ANJU DAS <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
23	AB/2878/2022 FIXED	ALA UDDIN CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. I ALAM MR. T SK MS. R R BORAH	PP, ASSAM
24	AB/2981/2022 BA 2613/2022(D/O), FIXED	SHOHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/647/2022 <b>in</b> AB/2981/2022	SHOHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM	PP, ASSAM
25	AB/3039/2022 FIXED	SAMINOOR ISLAM @ SAMINOOR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
26	AB/3170/2022 FIXED	MD BABDHAN ALI @ BAPDHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MS S DEVI	PP, ASSAM
27	AB/3234/2022 FIXED	MONALISHA SARMAH CHALIHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS T WAPANGLA	PP, ASSAM

28	AB/3241/2022 FIXED	HANIF ALI <b>Versus</b> THE STATE OF ASSAM	MD J ALOM MR. M ISLAM	PP, ASSAM
29	AB/3252/2022 FIXED	SANJAY DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
30	AB/3331/2022 FIXED	RAHIM ALI @ ABDUL RAHIM AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MR. M UDDIN	MR. S ISLAM MR A HAWARI PP, ASSAM
<b>WITH</b>				
31	Bail Appln./3002/2022	FAIZUDDIN ALI @ FAIZUDDIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA MR. A C RAY MR. M UDDIN	PP, ASSAM
32	AB/3484/2022 FIXED	K MONI MOHAN SINGHA @ MONI MOHAN SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MR. B SAHARIA MS. J GHOSH PP, ASSAM
33	AB/3524/2022 FIXED	ABDUL HAKIM @ HAKIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	MD R ALI MR. D BORA PP, ASSAM
<b>WITH</b>				
34	AB/3526/2022	HASEN ALI @ HASAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
35	AB/3689/2022 FIXED	MANJUR ALI AND4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	PP, ASSAM
36	AB/3705/2022 FIXED	JAMAL UDDIN AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. N DEVI	PP, ASSAM
37	AB/3742/2022 FIXED	MD. MUJAMMIL HUSSAIN @ MUJAMMIL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A I HUSSAIN MR. S H ZAMAN MS R DEKA	PP, ASSAM
38	AB/3745/2022 FIXED	RAJ HUSSAIN @ RAJA <b>Versus</b> THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
39	AB/3755/2022 FIXED	MD MEHTAJUL@BABLU@MAHATAJUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
40	AB/3781/2022 FIXED	PABITRA BARDHAN <b>Versus</b> THE STATE OF ASSAM	MR. B SAHARIA MR. A M BARBHUIYA	PP, ASSAM
41	AB/3804/2022 FIXED	RASHID FAZAIL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
42	AB/3830/2022 FIXED	HAFIJUL HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
43	AB/3838/2022 FIXED	SUDIP SARKAR <b>Versus</b> THE STATE OF ASSAM	MR A BHATTACHARYA MR. A GANGULY MS. M ROY MR T CHHETRI MR D BARMAN	
44	AB/26/2023 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
45	AB/60/2023 FIXED	ABDUL HOQUE ANSARY <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM R I MONDAL	PP, ASSAM

**ORDERS**



46	I.A.(CrI.)/366/2022 AB 1374/2022(D/O), AB 1375/2022(D/O) <b>in</b> AB/1376/2022 <b>WITH</b> AB/1376/2022	KISHORE KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
47	CrI.Pet./1225/2022 FIXED	KISHORE KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
48	CrI.Pet./1226/2022 FIXED	MANOJ SHRINATH MAURYA <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MS. A BEGUM MS F INTAZ	PP, ASSAM
49	I.A.(CrI.)/15/2023 FIXED. <b>in</b> CrI.A./5179/2022 <b>WITH</b> CrI.A./5179/2022 (Filing Number) <b>WITH</b> I.A.(CrI.)/104/2023 (Filing Number)	ANIL KUMAR YADAV <b>Versus</b> THE STATE OF ASSAM JINTU SENSUWA @ JINTU SENSUA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR. JINTU SENSWA AND ANR <b>Versus</b> THE STATE OF ASSAM (F) JINTU SENSWA AND ANR <b>Versus</b> THE STATE OF ASSAM (F)	MR. M A SHEIKH MS. A BEGUM MS F INTAZ MR. M A SHEIKH MS. A BEGUM MS F INTAZ MS. P BORAH MS. P BORAH MS. P BORAH	PP, ASSAM PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
5)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
11)	MR. DITUL DAS	18-01-2023	To	20-01-2023
12)	MR. B BARMAN	17-01-2023	To	20-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Thursday,19th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.APP.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **JUDGMENT**

1	Crl.Rev.P./11/2022 AT 10:30 AM	NANDKISHORE BASFORE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. H KALITA (r-2) PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/11/2022 <b>in</b> Crl.Rev.P./11/2022	NANDKISHORE BASFORE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D CHOUDHURY MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	PP, ASSAM
2	<b>WITH</b> Crl.Pet./598/2021	NANDKISHORE BASFORE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA MR N RAY	PP, ASSAM

#### **MOTION (BA)**

3	Bail Appln./3688/2022	SULTAN MAMOOD <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S MUKTAR	PP, ASSAM
4	Bail Appln./167/2023	PARVEZ AHMED BARBHUIYA <b>Versus</b> THE UNION OF INDIA	MS. R S SADIAL MR. M R SODIAL	SC, NF RLY
5	Bail Appln./168/2023 B/O	AFTAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
6	Bail Appln./172/2023	MUKESH BORO @ BABU <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR B ISLAM	PP, ASSAM
7	Bail Appln./175/2023	NASIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. S HAQUE MR. N MAHAJAN	PP, ASSAM
8	Bail Appln./176/2023	AMINA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM

9	Bail Appln./177/2023	ABU BAKKAR SIDDIQUE <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
10	Bail Appln./178/2023	CALVINSON KLIEN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
11	Bail Appln./180/2023	BISHNU SAHA@RAHUL <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR M K DAS	PP, ASSAM
<b>MOTION</b>				
12	CrI.Pet./938/2022	JAKIR AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
13	CrI.Pet./1208/2022	GAURANGA PRATIM BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G K DEKA MR C GOGOI MR. A M BARUAH	S RABHA (r-2) PP, ASSAM
14	CrI.Pet./1257/2022 B/O	CHONGHOI HAOKIP <b>Versus</b> THE UNION OF INDIA	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	SC, DRI
15	CrI.Pet./30/2023	DR. MRIGEN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
16	AB/124/2023	BHAJAN BISWAS AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
17	AB/127/2023 B/O	FARJIKUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
18	AB/129/2023	AHADUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. H ALI MR. R A CHOUDHURY B BARMAN	PP, ASSAM
19	AB/131/2023	BIKASH CH. BOSE @ BIKASH BOSE <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
20	AB/132/2023	NURUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
21	Bail Appln./2560/2022 WITH LCR, OFFICE NOTE, FIXED	ALI HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN	PP, ASSAM
22	Bail Appln./2735/2022	KAILASH DAS <b>Versus</b> THE STATE OF ASSAM	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
23	Bail Appln./2925/2022 WITH LCR, FIXED	SAYEED AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS. R DEVI MS. A DEY	PP, ASSAM
24	Bail Appln./3231/2022	SRIKANT SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M K SINGH MR. N HASAN MR. A HASAN	PP, ASSAM
25	Bail Appln./3372/2022	MD. NUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MR M RAHMAN	PP, ASSAM
26	Bail Appln./3513/2022 WITH LCR, FIXED	LAL BADSHA BANIA @ LALU @ LADU <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
27	Bail Appln./3581/2022 FIXED	AMINUL HOQUE @ AMIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM

28	Bail Appln./3607/2022 FIXED	HOSEN ALI @ HUSSAIN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS M BORAH MS B GOGOI MS. K BORUAH	PP, ASSAM
29	Bail Appln./3633/2022 FIXED	MUSSTT ASMINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
30	Bail Appln./3654/2022	ASMA BIBI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
31	Bail Appln./3683/2022	PRADIP SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
32	Bail Appln./3/2023 FIXED	SHAHIDUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
33	Bail Appln./37/2023 FIXED	MD. NAZIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM R KR DAS	PP, ASSAM
34	Bail Appln./47/2023 FIXED	JAGAT CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR MR. P KONWAR R L CHUTIA	PP, ASSAM
35	Bail Appln./69/2023 FIXED.	SALIM ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
36	Bail Appln./113/2023	HIREN DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T K MISRA MR. N BHARADWAJ	PP, ASSAM
37	Bail Appln./137/2023 FIXED	TOHIDUR RAHMAN@TOUHIDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
38	Bail Appln./143/2023 FIXED	SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM

#### **BAIL HEARING**

39	AB/1901/2022 FIXED	JAHIDUL ISLAM AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
40	AB/2030/2022 FIXED	MOZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN	PP, ASSAM
41	AB/2078/2022 FIXED	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
42	AB/2180/2022 FIXED	RACHIN RAMCHIARY @ RASIL RAMCHIARY <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
43	AB/2292/2022 FIXED	BIJIT HANDIQUE <b>Versus</b> THE STATE OF ASSAM	MR G SAIKIA MR. D BARUAH MS. A GOGOI	PP, ASSAM
44	AB/2907/2022 FIXED	SANJIB DAS <b>Versus</b> THE STATE OF ASSAM	MS. P BASFORE	PP, ASSAM
45	AB/3138/2022 WITH LCR AND CASE DIARY, OFFICE NOTE, B/O	MOHIRUDDIN AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED DR. R HOQUE	PP, ASSAM
46	AB/3709/2022 FIXED	KISHORE KUMAR CHETRY <b>Versus</b> THE STATE OF ASSAM	MR. S SHARMA MS. P TALUKDAR	PP, ASSAM

47	AB/3731/2022 FIXED	DHRUBAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
48	AB/3760/2022 FIXED	SURUJ ZAMAL @ SURUJJAMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
49	AB/15/2023 FIXED	SULEMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM

**ORDERS**

50	Review.Pet./58/2022 IN CRP(I/O) 393/2019(D/O), FIXED	BHABEN CHANDRA BAISHYA <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS.	MRS S GOSWAMI	MR. A PARVEZ (R1) MR D GOGOI (R1)
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**HEARING**

51	Crl.A./141/2020 PART- HEARD, WITH LCR 3 FILES, P.B.-2, FIXED  <b>WITH</b> I.A.(Crl.)/87/2020 <b>in</b> Crl.A./141/2020  <b>WITH</b> I.A.(Crl.)/109/2022 <b>in</b> Crl.A./141/2020  <b>WITH</b> Crl.A./12619/2019 (Filing Number)	SMTI. MALTI DEVI <b>Versus</b> THE UNION OF INDIA  SMTI MALTI DEVI <b>Versus</b> UNION OF INDIA AND ANR  SMTI. MALTI DEVI <b>Versus</b> THE UNION OF INDIA  SMTI MALTI DEVI <b>Versus</b> UNION OF INDIA AND ANR	MR. P KATAKI MRS R BEGUM MS R BEGUM  MR. B C DAS MS M D MEDHI  MR. P KATAKI MR. M K DAS MS Z ANJUM	MR. S C KEYAL SC, NCB  ASSTT.S.G.I.  SC, NCB
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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
5)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
11)	MR. DITUL DAS	18-01-2023	To	20-01-2023
12)	MR. B BARMAN	17-01-2023	To	20-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Thursday,19th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS**

**IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1805/2018 P/H, FIXED	GUNAJIT KALITA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A K BARUAH MR A CHOUDHURY MR. D BORA	GA, ASSAM MS. M A OJAH (R-6) SC, HEALTH
2	CRP/73/2021 CAVT. NO.07192/021, FIXED	RUMA PAUL CHOWDHURY AND 2 ORS <b>Versus</b> JHANTU PAUL	R SARMAH MR H K NATH MR J BORAH	MR. A R SHOME MR A J GHOSH FOR CAVEATOR
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
3	RSA/154/2022 FIXED	MD. FARZAD HUSSAIN AND ANR <b>Versus</b> MD. SHOAI B BORA	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA
<b>ORDERS</b>				
4	MC/1162/2015 in MACApp SL. NO. 244632, FIXED	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI TRISHNA KALITA and 2 ORS,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. G CHOUDHURY(R-2) MR.P BORAH(R-2) MR.A K HALOIR-2
5	I.A.(Civil)/1598/2016 FIXED in MACApp./280390/2016	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MAHESH DEKA and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MS.N MODIR-5 MRSISHIR DUTTA(R-5) MSN KALITA(R-5) MR.C SHARMA(R-5) MR.SIDHANT DUTTA(R-5)
	<b>WITH</b> MACApp./280390/2016 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MAHESH DEKA and 4 ORS		

6	I.A.(Civil)/4413/2018 FIXED in RFA/18077/2018	THE SUPREME INDUSTRIES <b>Versus</b> TEA BOARD OF INDIA	MR. S P CHOUDHURY MR. A S DHILLON	MR T RAJBONGSHI MR T RAJBONGSHI MR. B P SINHA MR. B P SINHA MISS. M DAS MR. P SAIKIA MR. N J GOGOI (SC, TEA BOARD) MR. N J GOGOI (SC, TEA BOARD) MS. P TAMULI
	<b>WITH</b> RFA/18077/2018 (Filing Number)	THE SUPREME INDUSTRIES LTD. <b>Versus</b> TEA BOARD OF INDIA AND 11 ORS		
7	MACApp./175/2019 WITH LCR, B/O	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> BOBITA BIBI AND 6 ORS	MR. S K GOSWAMI MR R SHARMA MR. A KALITA	MR. SURAJIT DAS (r-1,2) MR. J KALITA(R1, R3-R5) MR. P P DAS (r-1,2) MR. K K BHATTA MS R DEVI MR M RAHMAN (R1, R3-R5)
8	I.A.(Civil)/186/2019 FIXED in RSA/13960/2018	THE FOOD CORPORATION OF INDIA <b>Versus</b> PARBATJOWA S.S. LTD AND 22 ORS	MR B K SINGH MS. M BORA	GA, ASSAM MR. R K JAIN MS. A HUSSAIN MR R ISLAM TULIKA BORAH
	<b>WITH</b> RSA/13960/2018 (Filing Number)	THE FOOD CORPORATION OF INDIA <b>Versus</b> PARBATJOWA S.S. LTD AND 22 ORS		
9	I.A.(Civil)/529/2019 FIXED in MACApp./1057/2019	SRI BIKSH CHANDRA DAS AND ANR <b>Versus</b> DIPUMONI SAIKIA	MR. P K DAS MS. S SARMAH	
	<b>WITH</b> MACApp./1057/2019 (Filing Number)	SRI BIKSH CHANDRA DAS AND ANR <b>Versus</b> DIPUMONI SAIKIA	MR. P K DAS	
10	I.A.(Civil)/613/2019 FIXED in MACApp./17838/2018	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI PRAMILA GOGOI AND 2 ORS	MR. A J SAIKIA	A G CHOUDHURY MR K K BHATTACHARYYA
	<b>WITH</b> MACApp./17838/2018 (Filing Number)	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI PRAMILA GOGOI AND 2 ORS		
	<b>WITH</b> I.A.(Civil)/117/2023	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI PRAMILA GOGOI AND 2 ORS	MR. A J SAIKIA MR. B KAKATI	A G CHOUDHURY MR K K BHATTACHARYYA
	<b>WITH</b> I.A.(Civil)/118/2023	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI PRAMILA GOGOI AND 2 ORS	MR. A J SAIKIA MR. B KAKATI	A G CHOUDHURY MR K K BHATTACHARYYA
	<b>WITH</b> I.A.(Civil)/119/2023	NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI PRAMILA GOGOI AND 2 ORS	MR. A J SAIKIA MR. B KAKATI	A G CHOUDHURY MR K K BHATTACHARYYA
11	I.A.(Civil)/645/2019 FIXED in MACApp./1690/2019	SMT BHOIRABI SHARMA AND ANR <b>Versus</b> M/S ORIENTAL INS. CO. LTD AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. R C PAUL MS L DAS
	<b>WITH</b> MACApp./1690/2019 (Filing Number)	SMT BHOIRABI SHARMA AND ANR <b>Versus</b> M/S ORIENTAL INS. CO. LTD AND 2 ORS		
12	I.A.(Civil)/276/2020 WITH LCR, FIXED in MACApp./15131/2019	SRI PROBHAT BORAH <b>Versus</b> SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	

	<b>WITH</b> MACApp./15131/2019 (Filing Number)	SRI PROBhat BORAH <b>Versus</b> SRI ARSIS KUMAR DOWARAH @ ASHISH KR. DOWARAH AND 3 ORS		
13	I.A.(Civil)/277/2021 in CRP/194/2017(D/O), FIXED in CRP/194/2017	SANDIPAN DEY <b>Versus</b> M/S. CHOUDHURY COMMERCIAL AND ANR.	MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR. A J SAIKIA (R-2) MR M J QUADIR (R-1) MR. B KAKATI (R-2) MR. K MIRA (R-1)
14	MACApp./126/2022 WITH LCR, B/O	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD. IDUL ALI AND 5 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	K U AHMED K U AHMED
	<b>WITH</b> I.A.(Civil)/630/2022 in MACApp./126/2022	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD. IDUL ALI AND 5 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	K U AHMED K U AHMED
15	I.A.(Civil)/1591/2022 FIXED in RSA/10786/2018	MUSST AYESHA KHATUN AND 7 ORS <b>Versus</b> SALEHA KHATUN AND 4 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	
	<b>WITH</b> RSA/10786/2018 (Filing Number)	MUSST AYESHA KHATUN AND 7 ORS <b>Versus</b> SIKHA KHATUN AND 5 ORS	MR. A K SHARMA	
	<b>WITH</b> I.A.(Civil)/649/2019	MUSST AYESHA KHATUN AND 7 ORS <b>Versus</b> (a) SALEHA KHATUN AND 5 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	MR. K M HALOI MR. M I HUDA MR. B DAS
	<b>WITH</b> I.A.(Civil)/3618/2022	MUSST AYESHA KHATUN AND 7 ORS <b>Versus</b> SALEHA KHATUN AND 4 ORS	MR. A K SHARMA MR. D K KOTOKY MS. B SARMA MR. N D SARMA	MR. K M HALOI
16	I.A.(Civil)/3432/2022 FIXED in MACApp./13673/2022	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MUSSTT. NORECHA KHATUN AND ANR.	MR SISHIR DUTTA MS. M CHOUDHURY MS C BORAH	
	<b>WITH</b> MACApp./13673/2022 (Filing Number)	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> NORECHA KHATUN AND ANR. F	MS. M CHOUDHURY	
17	I.A.(Civil)/3770/2022 in MACApp./46/2020(D/O), WITH LCR, B/O in MACApp./46/2020	SMTI. LAKHI DAS AND 3 ORS <b>Versus</b> M/S UNITED INDIA INSURANCE CO. LTD.	MR. S CHAMARIA MR A N SARMAH	
<b>HEARING</b>				
18	RSA/89/2006 WITH LCR	MD. MUSTAFA and ORS <b>Versus</b> MD. ABDUL KHALEQUE CHOUDHURY	MR. P KHATANIAR (P1) MR.J CHUTIYA MRN M HAZARIKA MS. S KEMPRAI (P1)	MR K K MAHANTA (R1 & 2) MR. K M MAHANTA (R1 & 2) MR. R BORA (R1 & 2)
19	RSA/197/2006 WITH LCR	MAZBUL HOQUE BORBHUIYA <b>Versus</b> AZIZUR RAHMAN	MR.A R SIKDAR MR.J A AZAD	MR.A B CHOUDHURY MRSS A CHOUDHURY MR.S DEY
20	RSA/111/2008 WITH LCR	MD. HABIBUR RAHMAN <b>Versus</b> MUSTT. AMINA KHATOON and ORS	MR.C BARUAH MR. N ALAM MRSH BARUA MR.J P GOGOI	
21	RSA/52/2009 WITH LCR	SAROJU BALA PURKAYASTHA and ORS <b>Versus</b> ARUP KR. PURKAYASTHA and ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY MR.P GOSWAMI	MR.S C BISWAS MR.R SARMA MRS.S D CHOUDHURY MR. D MAZUMDAR MS.A DAS



22	RSA/57/2009 WITH LCR	ENAYATUR RAHMAN <b>Versus</b> CHHATRAMAL PINCHA	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MS.M D BURMAN	MR. O P BHATI MR. V K CHOPRA MR. T C DAS MR. S K SINGH MRS. P PHUKAN MR. H K BORA t bhar
	<b>WITH</b> CO/3/2009 <b>in</b> RSA/57/2009	ENAYATUR RAHMAN <b>Versus</b> CHHATRAMAL PINCHA	MR.O P BHATI MR.V K CHOPRA MR.T C DAS MR.S K SINGH MR.T BHARALI MR.H K BORA MRS.P PHUKAN	
23	RSA/173/2009 WITH LCR, FIXED	LEGAL HEIRS OF LATE ABDUS SATTAR and 10 ORS, <b>Versus</b> AKBAR ALI,	MRM H AHMED MR. A S CHOUDHURY MISSS KANUNGOE	MR. D MOZUMDER MRS.P B HAZARIKA MR. S Ali MD.S ALI MS. S HUSSAIN
24	RSA/25/2015 WITH LCR, FIXED	SRI HEM CHANDRA BORAH <b>Versus</b> SRI TARINI KANTA BORAH	MR.P SUNDI	MR.H RAHMAN MRS. UMA CHAKRABORTY MR.P D NAIR MR G ALAM MS. M CHATTERJEE MS. M ACHARYYA MR.D NAG
25	RSA/7/2018 CAVT. NO.1564/2017 WITH LCR, FIXED	ISLAMUDDIN AHMED HAZARIKA <b>Versus</b> NAZIM AHMED HAZARIKA	MR. P J SAIKIA MR.P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	MR S S DEY MR. M A SHEIKH MR. M NATH MR. U RAJBANSHI DR. K U AHMED MS. M BHATTACHARJEE MR. M HUSSAIN MS F INTAZ FOR CAVEATOR
	<b>WITH</b> CO/1/2019 <b>in</b> RSA/7/2018	SRI NAZIM AHMED HAZARIKA AND ANR <b>Versus</b> SRI ISLAMUDDIN AHMED HAZARIKA	MR.P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	MR. M A SHEIKH MR. M NATH MR. U RAJBANSHI DR. K U AHMED MS. M BHATTACHARJEE MR. M HUSSAIN MS F INTAZ FOR CAVEATOR
26	MACApp./523/2018 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMT KARABI DUTTA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S SAHU MR P SHARMAH (R2) MR P SONOWAL (R1) MR. A DEKA (R3)
	<b>WITH</b> I.A.(Civil)/2019/2018 <b>in</b> MACApp./523/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT. KARABI DUTTA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
27	MACApp./929/2018 WITH LCR, FIXED	MST OSSIA KHATOON ANR <b>Versus</b> M/S ORIENTAL INS CO. LTD AND ANR	MR. Z IQBAL MR. K KALITA	MS. N MODI (R1) MR SISHIR DUTTA (R1) MR. C SHARMA (R1) MR. SIDHANT DUTTA (R1)
28	MACApp./93/2019 WITH LCR, FIXED	RASIDA BEGUM AND 4 ORS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA
29	MACApp./110/2019 WITH LCR, FIXED	MRS PRERNA D SHIRA AND 3 ORS <b>Versus</b> M/S ORIENTAL INSURANCE COMPANY LTD AND ANR	MR. C S HAZARIKA MS. P BHATTACHARYA	MR. A DUTTA MRS. P M DUTTA

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
5)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
11)	MR. DITUL DAS	18-01-2023	To	20-01-2023
12)	MR. B BARMAN	17-01-2023	To	20-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,19th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./728/2017 WITH LCR 5 FILES, FIXED	ABDUR RAKIB ANSARI and ANR. <b>Versus</b> ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	MR.D BARMAN MR. A MOLLAH MR. M ISLAM MR.H A AHMED
	<b>WITH</b>			
2	Crl.Pet./217/2016	ABDUR RAKIB ANSARI <b>Versus</b> ZERIFA JANNAT	MR. S S DEY MS. A BHATTACHARJEE MR. M NATH MR. D P BORAH MR. A ROY	MR. A F N U MOLLAH MR. M ISLAM MR. N UDDIN MS. S HALAI
	<b>WITH</b>			
3	Crl.Pet./128/2017	ABDUR RAKIB ANSARI and 3 ORS. <b>Versus</b> ZERIFA JANNAT	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR. M ISLAM MR.D J KAPIL	MR. A F N U MOLLAH MR.S P CHITTAWAT MR.J A AHMED MR. N UDDIN
	<b>WITH</b>			
4	Crl.Pet./188/2017	ABDUR RAKIB ANSARI and 3 ORS. <b>Versus</b> ZERIFA JANNAT	MR S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH	MR A F N U MOLLAH MR. M ISLAM MR J A AHMED MR. N UDDIN PP, ASSAM
5	Crl.Pet./493/2021 FIXED	BODHADITYA DAS AND 3 ORS. <b>Versus</b> NANDITA DAS AND ANR	MR B SINHA	MR A KAKOTI (R-1) PP, ASSAM
6	Crl.Pet./86/2022 WITH LCR 1 FILE, FIXED	DEVESH BIRWAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S PARVEEN MR. I CHOUDHURY MR S HUSSAIN	DR. N DEKA (r-2) MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM
<b>ORDERS</b>				
7	MACApp./1/2016 WITH LCR, FIXED	THE BHARATI AXA GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI CHANDANA DEKA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	MR.T J MAHANTA(R-1) MS.P BHATTACHARYA(R-1) MR.A BARUAR-1 MR.S SINGH(R-1)

	<b>WITH</b> I.A./7/2016 <b>in</b> MACApp./1/2016	THE BHARATI AXA GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI CHANDANA DEKA and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MR.I ALAM MS.M SAIKIA	
8	I.A.(CrI.)/273/2021 WITH OFFICE NOTE, LCR 3 FILES, P.B.-1, B/O <b>in</b> CrI.A./120/2021 <b>WITH</b> CrI.A./120/2021	PANKAJ HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MS S BARPUJARI MRS R BEGUM	MR D CHAKRABORTY PP, ASSAM
9	CrI.Pet./734/2021 WITH LCR 2 FILES, FIXED	PANKAJ HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR. DIBYA JYOTI HAZARIKA @ JYOTI ADVOCATE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MS S BARPUJARI MRS R BEGUM MR. R BARUAH	PP, ASSAM PP, ASSAM
10	CrI.Pet./781/2021 WITH LCR 1 FILE, FIXED	AKASH PRATIOM KEOT AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
11	I.A.(CrI.)/410/2022 WITH LCR 2 FILES, FIXED <b>in</b> CrI.Pet./340/2020 <b>WITH</b> CrI.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. <b>Versus</b> FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
		FIROZE DOTIWALA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N A SINGH	MR. K GOGOI ASSTT.S.G.I.
12	<b>WITH</b> CrI.Pet./649/2022	RAJNI KANT <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	<b>WITH</b> I.A.(CrI.)/408/2022 <b>in</b> CrI.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. <b>Versus</b> RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
13	<b>WITH</b> CrI.Pet./650/2022	SUSHMA RAWAT <b>Versus</b> THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	<b>WITH</b> I.A.(CrI.)/409/2022 <b>in</b> CrI.Pet./650/2022	ADITYA SONOWAL AND 17 ORS <b>Versus</b> SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
14	I.A.(CrI.)/593/2022 FIXED <b>in</b> CrI.Rev.P./8195/2022 <b>WITH</b> CrI.Rev.P./8195/2022 (Filing Number)	MEHBUB ALI <b>Versus</b> HASINA BEGUM	MR. K R BOROOAH	
		MEHBUB ALI <b>Versus</b> HASINA BEGUM (B)	MR P K KALITA	
15	CrI.Pet./1174/2022 FIXED	SAJEED ISLAM MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
16	CrI.Pet./1285/2022 FIXED	CHAITANYA DEBNATH @ SAITANYA DEB NATH @ SATYA DEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A S ALI MR S HUSSAIN MR. M UDDIN MR. S A B KHABIR	PP, ASSAM
17	CrI.Pet./1302/2022 FIXED	NIBEDITA NATH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM

**HEARING**

18	Crl.Rev.P./132/2009 WITH LCR 1 FILE, FIXED	SHRI PRANAB KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM	MR.J SHARMA MR.B CHAKRABORTY MS.D DEKA MR.A HAZARIKA MR.G KAKATI MRS.K M TALUKDAR MRS.S D BHUYAN MR.U BHUYAN	MR G JALAN (R-2) PP, ASSAM
19	Crl.A./165/2011 WITH LCR 4 FILES, FIXED	THE STATE OF ASSAM <b>Versus</b> GOPAL SARKAR	PP, ASSAM	MR.Z ALAM MS.B BAISHYA
20	Crl.A./179/2011 WITH LCR 6 FILES, FIXED	ANANTA CHANGMAI and 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR.A KHANIKAR MR.B KALITA MRS.P BORA	PP, ASSAM
21	<b>WITH</b> Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR.P K MUNIR MRB B BARUAH	PP, ASSAM
22	Crl.A./315/2013 WITH LCR 5 FILES, FIXED	SAHAR ALI and 5 ORS. <b>Versus</b> STATE OF ASSAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH MS.F AHMED MR.A HOQUE	PP, ASSAM
23	<b>WITH</b> Crl.A./314/2013	ABDUL JALIL <b>Versus</b> STATE OF ASSAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH MS.F AHMED MR A HAQUE	PP, ASSAM
24	Crl.Rev.P./381/2018 WITH LCR 3 FILES, FIXED	ANWAR ALI <b>Versus</b> SUMIT DAS AND ANR.	MR. B DEKA MR. P JAIN MR. B P CHANGMAI	MR D SARMA (R1) PP, ASSAM MS. B SARMAH (R1)
25	CRP/11/2019 FIXED	TAPAN KR. DAS <b>Versus</b> AJUFA BEGUM BIBI @ AJUPA AND 2 ORS.	MR. P K ROYCHOUDHURY MR. JYOTIRMOY ROY MR. D BARUAH MR. R C DAS MR. D MAZUMDAR MR S C DAS MR. A I Ali MR. S BISWAS MR V KUNDU MS D DEVI MR P BURAGOHAIN	MR. B C DAS (R1, R2) MR. B C DAS (R1, R2) GA, ASSAM MR. M U MONDAL (R1, R2) MS. S K NARGIS MS. S K NARGIS MR. M HUSSAIN MD. I H KHAN (R1, R2) FOR CAVEATOR
26	MACApp./96/2019 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> MD SAHIDUL ISLAM and 2 ORS	MR. A DUTTA MRS. P M DUTTA	MR. M KHAN (R1) MR. J RAHMAN (R1) KAKALI DEVI (R1)
27	MACApp./145/2019 WITH LCR, FIXED	TARALI RABHA @ TARA RABHA <b>Versus</b> CHOLA MANDALAM MS GENERAL INSURANCE COMPANY LTD. AND ANR	MR. A J SARMA MR. S K GHOSH MR G ALAM MR. H ROHMAN MR. J K BORDOLOI	MR. K K BHATTA MR J JOHN
28	Crl.Pet./8/2020 WITH LCR 4 FILES, FIXED	MD. HARUNAR RASHID <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S N ADHYAPAK MS. B DAS	MS. M DAS PP, ASSAM
29	MACApp./94/2021 WITH LCR, FIXED	ASSAM POWER DISTRIBUTION COMPANY LTD. <b>Versus</b> PRAFULLA BRAHMA AND 3 ORS.	MR. S K GOSWAMI MR. S P SHARMA (SC APDCL) MR. D THAOSEN MR. R SHARMA	MR H DAS (R-1) MR. B C DEKA (R-1) MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA

30	Crl.Pet./367/2021 WITH LCR 2 FILES, FIXED	CHANDANA BANIA <b>Versus</b> DR. RAJKAMAL BURAGOHAIN AND ANR	MR. I H LASKAR MR. P K DEKA MD. S ALOM	MR. R J DAS
31	Crl.Pet./136/2022 WITH LCR 2 FILES, FIXED	MD. JIARUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. N SHARMA (R-2) MR. A DAS(R-2) PP, ASSAM MR. B K SINGHA (R-2)
	<b>WITH</b>			
32	Crl.Pet./133/2022	MD. JIARUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. A DAS (R2) MR. N SHARMA (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
5)	MS. S KANUNGOE	17-01-2023	To	23-01-2023
6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
11)	MR. DITUL DAS	18-01-2023	To	20-01-2023
12)	MR. B BARMAN	17-01-2023	To	20-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,19th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
THE CHIEF JUSTICE(ACTING) AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/5804/2022 FIXED	DR. SATYAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
2	WP(C)/5813/2022 FIXED	YASHWANT PANDEY AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU
3	WP(C)/8340/2022 WP(C) 8658/2005 WP(C) 4918/2014 ( BOTH D/O), FIXED	BHANU UPADHYAYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S SHARMA MS. P TALUKDAR	SC, ELEM. EDU SC, FINANCE
<b><u>ADMISSION</u></b>				
4	WP(C)/79/2018 FIXED	MANASH CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR. M H TALUKDAR	SC, HIGHER EDU GA, ASSAM MR. S. SAIKIA (SC,AICTE) MR. S. SAIKIA (SC,AICTE)
5	WP(C)/5636/2020 FIXED	KALPANA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. P K TIWARI MR. N BARUAH MR. R J DAS MR. A R GOGOI
<b>WITH</b>				
	I.A.(Civil)/1009/2021 in WP(C)/5636/2020	THE PRESIDENT, GOVERNING BODY, KHEREKAJAN COLLEGE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K TIWARI MR. N BARUAH MR. R J DAS	SC, HIGHER EDU MR. K N CHOUDHURY MR. R M DEKA
<b>WITH</b>				
	I.A.(Civil)/3741/2022 in WP(C)/5636/2020	KALPANA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, EDU
<b><u>ORDERS</u></b>				
6	WP(C)/4072/2022 B/O	UTSAB DEB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U
<b><u>HEARING</u></b>				
7	WP(C)/273/2019 FIXED	PABITRA KR. NATH <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U

8	WP(C)/5281/2020 FIXED	TARAKESHWAR CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K GOSWAMI MR. B D GOSWAMI MS H DEKA	SC, HIGHER EDU MR. A K BHATTACHARYYA (R4, R5) MR D K DAS (R4, R5) MR. R K AGARWALA (R3) MR. P MAHANTA MR H BETALA (R4, R5) MR C KUMAR (R3) MR. R B GOHAIN MR A KHARSOHUM SC, G U
9	WP(C)/5217/2021	MAFIDA BEGUM AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, NIOS SC, SSA

**STAY MATTERS**

10	WP(C)/6445/2017	DR. BHASKARJYOTI SARMA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS. N SHYAMAL MR.S K MEDHI MR. U K NAIR MR.A DAS MR. A CHETRY MR.S DUTTA MR. M P SARMA MR.S G BHATTACHARJEE MS. P BORGOHAIN	MR. K N CHOUDHURY (R-3) MR. A UPADHYAY (R-3) MS.K JAIN(R- 2,3&4) SC, HIGHER EDUCATION MR.P UPADHYAY(R- 2,3&4)
<b>WITH</b> I.A.(Civil)/2368/2018 <b>in</b> WP(C)/6445/2017		ANUNDORAM BOROOAH INSTITUTE OF LANGUAGE, ART AND CULTURE AND 2 ORS <b>Versus</b> DR. BHASKARJYOTI SARMA AND ANR	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. S K MEDHI MR. A DAS SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
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6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
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9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023
11)	MR. DITUL DAS	18-01-2023	To	20-01-2023
12)	MR. B BARMAN	17-01-2023	To	20-01-2023





**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

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**[ For Thursday,19th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING</b>				
1	AB/3554/2022	ABDUL KADER JILANI <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
2	AB/3714/2022 FIXED	MD. JEHERUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
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12)	MR. B BARMAN	17-01-2023	To	20-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Thursday,19th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./169/2023	MD. GULJAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b>MOTION</b>				
2	Crl.Rev.P./608/2022	ABDUL FATTA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
3	Crl.Pet./31/2023 B/O	RATNA BEGUM KHAN@RATNA BEGUM LASKAR AND 9 ORS <b>Versus</b> HASNA BEGUM LASKAR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	
4	AB/46/2023 FIXED	SARBESWAR RABHA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR T RAJBONGSHI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
5	AB/123/2023	MD. MAKIBUR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A SARMAH	PP, ASSAM
6	AB/130/2023	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
<b>ADMISSION</b>				
7	Crl.Rev.P./283/2022 WITH LCR 4 FILES, FIXED	GOLAM HUSSAIN <b>Versus</b> SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR A W AMAN MR S A BARBHUYAN
<b>BAIL HEARING (BA)</b>				
8	Bail Appln./3555/2022 FIXED	SAROJ DEY <b>Versus</b> THE STATE OF ASSAM	MR R HUSSAIN MR. P K BORAH MR. S SHARMA MR B DAS	PP, ASSAM

9	Bail Appln./3687/2022 FIXED	SAFIULLA ISLAM @ SOFIULLAH ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS J HAZARIKA	PP, ASSAM
10	Bail Appln./66/2023 FIXED	RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MS A BEGUM MR. A HOQUE	PP, ASSAM
<b>BAIL HEARING</b>				
11	AB/2573/2022 FIXED	SAHIDUL ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. W RAHMAN MS. S RASUL	PP, ASSAM
12	AB/3160/2022 FIXED	HOSEN ALI @ MD. HOSEN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
13	AB/3247/2022 FIXED	SAHJAHAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S DIHINGIA MR. N K KALITA MS M CHANGMAI MR. S DUTTA	PP, ASSAM
14	AB/3439/2022 FIXED	FARUK AHMED @ FARAQUE AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
15	AB/3597/2022 FIXED	RAJEN THAKURIA <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MD A H ANSARI	PP, ASSAM
16	AB/3634/2022 FIXED	KAMAL PREET SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
17	AB/3664/2022 FIXED	SAMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
18	AB/3665/2022 FIXED	JABBAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
19	AB/3667/2022 FIXED	GOBIN @ GOBIND BORA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR M REJA SUSHMITA SENGUPTA	PP, ASSAM
20	AB/3678/2022 FIXED	DIGONTA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR H TALUKDAR B R BRAHMA MR. R SARMA	PP, ASSAM
21	AB/3680/2022 FIXED	SAROJ KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
22	AB/3768/2022 FIXED	SANJIB MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
23	AB/3826/2022 FIXED	SADDAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR. B HUSSAIN	PP, ASSAM
<b>ORDERS</b>				
24	CrI.Rev.P./271/2021 FIXED	RAKESH DEBNATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	PP, ASSAM
25	CrI.Pet./1024/2022 FIXED	ABDUS SALAM SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR A RAHMAN MR. S K DAHAL	PP, ASSAM
26	I.A.(CrI.)/25/2023 in CrI.Rev.P./364/2023	ASUR UDDIN <b>Versus</b> NUREJA PARBIN	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	

**WITH**

Crl.Rev.P./364/2023  
(Filing Number)

ASUR UDDIN  
**Versus**  
NUREJA PARBIN

MR. J AHMED

**HEARING**

27	Crl.Pet./714/2015 WITH LCR 1 FILE, FIXED	RABI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	SC, IRRIGATION PP, ASSAM
28	Crl.A./106/2017 WITH LCR 4 FILES, FIXED	SRI SATYABRATA BISWAS <b>Versus</b> SRI ANANTA NAMASUDRA and 2 ORS	MR.P ROY MR.I ALAM MS.J DEKA MR.T SK MS.N DAS	MR.A R SIKDAR MR A K AHMED MR.M H TALUKDAR PP, ASSAM
29	Crl.Rev.P./436/2019 WITH LCR 5 FILES, FIXED	INDRAJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K JAIN MR T CHHETRI	MR S KHOUND MR H K NATH MS. N BORAH PP, ASSAM
30	Crl.Rev.P./452/2019 WITH LCR 4 FILES, FIXED	UJJAL BARUAH @ MON <b>Versus</b> SMTI SUREKHA MAZID	MS M HAZARIKA MR. G BORDOLOI	MR Z ALAM MS. S NAZNEEN
31	Crl.Pet./751/2019 WITH LCR 3 FILES, FIXED	SANJIT KALITA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR. (A)	MS. I GOHAIN MS. R DEKA MR M SARMA	MR D TALUKDAR (R2) MR P CHOUDHURY (R2) MS B GOSWAMI (R2) PP, ASSAM
32	Crl.Pet./642/2021 WITH LCR 1 FILE	NABA SHARMA <b>Versus</b> M/S KORANGANI TEA COMPANY PVT LTD	MS. S SARMA MS. N M DEKA	MR. M KHATANIAR MR. J DEKA
33	Crl.Rev.P./115/2022 WITH LCR 3 FILES, FIXED	HEMANTA KR BASUMATARY <b>Versus</b> MD. AZGAR ALI AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
<b>WITH</b>				
34	Crl.Rev.P./123/2022	HEMANTA KR. BASUMATARY <b>Versus</b> MD. AZGAR ALI AND ANR.	MR. P K DAS MR. M BARUAH	MR. I A TALUKDAR MR. B HUSSAIN PP, ASSAM
<b>WITH</b>				
	I.A.(Crl.)/4/2023 <b>in</b> Crl.Rev.P./123/2022	MD. AZGAR ALI <b>Versus</b> HEMANTA KR. BASUMATARY AND ANR.	MR. I A TALUKDAR	MR. P K DAS
35	Crl.Pet./272/2022 WITH LCR 2 FILES, FIXED	RAJU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A H M R CHOUDHURY	SC, APDCL PP, ASSAM
36	Crl.Rev.P./6/2023 FIXED	SEKH MANSUR ALI @ SK MANSUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
<b>WITH</b>				
37	Crl.Rev.P./606/2022	AKLIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A KHANIKAR MR G CHAMUAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 19/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. I ALAM	09-01-2023	To	19-01-2023
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6)	MR. V K CHOPRA	27-01-2023	To	27-01-2023
7)	MR A K MAHESWARI	17-01-2023	To	27-01-2023
8)	MR. N J GOGOI	17-01-2023	To	23-01-2023
9)	MRS. U CHAKRABORTY	17-01-2023	To	31-01-2023
10)	MR. U K NAIR	17-01-2023	To	20-01-2023

- |     |               |            |    |            |
|-----|---------------|------------|----|------------|
| 11) | MR. DITUL DAS | 18-01-2023 | To | 20-01-2023 |
| 12) | MR. B BARMAN  | 17-01-2023 | To | 20-01-2023 |